

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 64 /(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: Mr. Fiddali Mithiborwala
V/s.
M/s. Aceros Fortune Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Laxmi T. Sorte	Adv. for Respondents Hb Sahasrabudhe	At 20.01.2017

ORDER

C.P. No. 64/230-232/CLB/MB/MAH/2015

C.P. No. 65/230-232/CLB/MB/MAH/2015

C.P. No. 66/230-232/CLB/MB/MAH/2015

C.P. No. 67/230-232/CLB/MB/MAH/2015

C.P. No. 68/230-232/CLB/MB/MAH/2015

At request of the parties, list this matter on 27.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-
V. NALLASENAPATHY
Member (Technical).